The

Kolkata



Gazette

सत्यमेव जयते Extraordinary Published by Authority

PHALGUNA 20]

TUESDAY, MARCH 11, 2014

ISAKA 1935

PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL LAW DEPARTMENT

Legislative

NOTIFICATION

No. 442-L.—11th March, 2014.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act III of 2014

THE WEST BENGAL APPROPRIATION ACT, 2014.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Kolkata Gazette, Extraordinary, of the 11th March, 2014.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2014.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2014;

It is hereby enacted in the Sixty-fifth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation Act, 2014.

Short title.

The West Bengal Appropriation Act, 2014.

(Sections 2, 3.)

Issue of Rs. 19352,11,27,000 out of the Consolidated Fund of West Bengal for the year 2013-2014.

2. From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees nineteen thousand three hundred fifty-two crore eleven lakh and twenty-seven thousand only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2014, in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2014.

SCHEDULE.

[See sections 2 and 3.]

1	2			3		
Demand	Services and purposes.		Si	Sums not exceeding		
Number/ Serial Number.			Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
			Rs.	Rs.	Rs.	
	REVENUE ACCOUNT					
	A—General Services					
	(a) Organs of State	٠				
3	2013—Council of Ministers	٠.	1,88,78,000		1,88,78,000	
	REVENUE ACCOUNT					
	C—Economic Services					
	(a) Agriculture and Allied Activities					
_	2401—Crop Husbandry		9,26,28,000		9,26,28,000	
	C—Capital Account of Economic Services					
5	(a) Capital Account of Agriculture and Allied Activities					
	4401—Capital Outlay on Crop Husbandry		187,60,00,000		187,60,00,000	
	4415—Capital Outlay on Agricultural Research and Education.		1,45,00,000		1,45,00,000	
	Total		198,31,28,000		198,31,28,000	
	REVENUE ACCOUNT					
	C-Economic Services	,				
	(a) Agriculture and Allied Activities					
	2403—Animal Husbandry		3,000		3,000	
	2404—Dairy Development		1,000		1,000	
6	C—Capital Account of Economic Services				ŕ	
	(a) Capital Account of Agriculture and Allied Activities					
	4404—Capital Outlay on Dairy Development		1,000		1,000	
	Total		5,000		5,000	

1	2		3	
Demand		Si	ums not exceedir	 1g
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes			
	2225—Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	21,00,00,000		21,00,00,000
7	B—Capital Account of Social Services			
	4225—Capital Outlay on Welfare of Scheduled Castes Scheduled Tribes and Other Backward Classes.			7,72,50,000
	Total	28,72,50,000	• •	28,72,50,000
	REVENUE ACCOUNT			
Γ	6003—Internal Debt of the State Government		20,00,000	20,00,000
8	6425—Loans for Co-operation	9,76,56,000		9,76,56,000
	Total	9,76,56,000	20,00,000	9,96,56,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(f) Industry and Minerals			
. [2852—Industries	25,00,00,000	••]	25,00,00,000
9	6885—Other Loans to Industries and Minerals	100,00,00,000	• •	100,00,00,000
	Total	125,00,00,000	• •	125,00,00,000
	REVENUE ACCOUNT			
	CEconomic Services			
	(j) General Economic Services			
10	3456—Civil Supplies	50,00,000	• •	50,00,000

1	2		_	3	
Demand			S	ums not exceedi	ng
Number/ Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
			Rs.	Rs.	Rs.
	REVENUE ACCOUNT				
	A—General Services				i
	(c) Interest Payment and Servicing of Debt				
11	2049—Interest Payments			67,19,000	67,19,000
	6003—Internal Debt of the State Government			1,01,51,000	1,01,51,000
	Total			1,68,70,000	1,68,70,000
		• •	••	1,00,70,000	1,08,70,000
	REVENUE ACCOUNT				
	C—Capital Account of Economic Services (c) Capital Account of Special Areas Program				
12	4575—Capital Outlay on Other Special Areas Programme.		20,00,00,000		20,00,00,000
	REVENUE ACCOUNT				
	(g) Capital Account of Transport				
13	5054—Capital Outlay on Roads and Bridges		11,25,00,000		11,25,00,000
	REVENUE ACCOUNT				
	B—Social Services				
	(a) Education, Sports, Art and Culture				
14	2202—General Education		37,44,88,000		37,44,88,000
	REVENUE ACCOUNT				
	B-Capital Account of Social Services	İ			
	(a) Education, Sports, Art and Culture				
15	4202—Capital Outlay on Education, Sports, Art and Culture.		131,50,68,000	••	131,50,68,000
	REVENUE ACCOUNT				
	A—General Services				
	(b) Fiscal Services				
-	2030—Stamps and Registration		19,05,29,000		19,05,29,000
18	2040—Taxes on Sales, Trades etc.		7,57,79,000		7,57,79,000

1	2			3			
Demand	Services and purposes.		Sums not exceeding				
Number/ Serial Number.			Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.		
			Rs.	Rs.	Rs.		
	(c) Interest Payment and Servicing of Debt						
	2049—Interest Payments	٠.		647,85,21,000	647,85,21,000		
	(d) Administrative Services						
	2052—Secretariat—General Services		93,66,000		93,66,000		
	(e) Pensions and Miscellaneous General Service	es					
18	2071—Pensions and Other Retirement Benefits	٠.	1883,67,23,000	67,000	1883,67,90,000		
	B—Social Services						
	(g) Social Welfare and Nutrition			The state of the s			
	2235—Social Security and Welfare		165,64,39,000	10,96,000	165,75,35,000		
	2250—Other Social Services	٠.	20,00,00,000		20,00,00,000		
	6003—Internal Debt of the State Government			11105,37,86,000	11105,37,86,000		
	Total		2096,88,36,000	11753,34,70,000	13850,23,06,000		
	REVENUE ACCOUNT						
	A-General Services				!		
	(d) Administrative Services						
	2052—Secretariat—General Services		29,14,000		29,14,000		
19	2070—Other Administrative Services		1,66,38,000	1,90,000	1,68,28,000		
:	. Total		1,95,52,000	1,90,000	1,97,42,000		

1	2		-	3		
Demand Number/			Sums not exceeding			
Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
			Rs.	Rs.	Rs.	
	REVENUE ACCOUNT					
	(c) Interest Payment and Servicing of Debt					
Г	2049—Interest Payments			2,00,00,000	2,00,00,000	
	C—Economic Services	• •	- •	2,00,00,000	2,00,00,000	
20	(a) Agriculture and Allied Activities					
20	2405—Fisheries		5 70 46 000		5 70 46 000	
			5,79,46,000	• •	5,79,46,000	
L	6003—Internal Debt of the State Government			3,74,000	3,74,000	
	Total		5,79,46,000	2,03,74,000	7,83,20,000	
	REVENUE ACCOUNT					
	B—Social Services		:			
	(g) Social Welfare and Nutrition					
Γ	2235—Social Security and Welfare		78,69,000	• •	78,69,000	
	C—Economic Services					
	(a) Agriculture and Allied Activities					
	2408-Food, Storage and Warehousing		1,15,77,000	• •	1,15,77,000	
	(j) General Economic Services					
21	3456—Civil Supplies		28,06,93,000	• •	28,06,93,000	
	C—Capital Account of Economic Services (a) Capital Account of Agriculture and Allied Activities					
	4408—Capital Outlay on Food, Storage and					
L	Warehousing.	• •	71,22,10,000	44,29,000	71,66,39,000	
	Total		101,23,49,000	44,29,000	101,67,78,000	
:	REVENUE ACCOUNT					
	C-Economic Services					
	(a) Agriculture and Allied Activities					
22	2401—Crop Husbandry		9,99,62,000		9,99,62,000	
	REVENUE ACCOUNT	İ				
	A—General Services					
	(c) Interest Payment and Servicing of Debt			<u>.</u>		
23	2049—Interest Payments			5,00,000	5,00,000	
	<u> </u>					

1	2			3	
Demand	Services and purposes.		Sı	ums not exceeding	ng
Number/ Serial Number.			Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
			Rs.	Rs.	Rs.
	REVENUE ACCOUNT				
	(d) Administrative Services				
Γ	2051—Public Service Commission		2,64,46,000		2,64,46,000
	B—Social Services				
	(b) Health and Family Welfare				
24	2210-Medical and Public Health		48,75,01,000	6,42,000	48,81,43,000
	2211—Family Welfare		43,45,66,000		43,45,66,000
	B—Capital Account of Social Services				
	4210—Capital Outlay on Medical and Public Health.		1155,45,76,000		1155,45,76,000
	Total		1250,30,89,000	6,42,000	1250,37,31,000
	REVENUE ACCOUNT				
	A—General Services				
	(d) Administrative Services				
Г	2059—Public Works		1,47,36,000		1,47,36,000
	C—Economic Services				
	(g) Transport				
	3054—Roads and Bridges			3,68,000	3,68,000
25	Capital Expenditure Outside the Revenue Account				
	A—Capital Account of General Services				
	4059—Capital Outlay on Public Works		46,63,26,000		46,63,26,000
	C—Capital Account of Economic Services				
	(g) Capital Account of Transport		504.87.54.000	12 02 000	505 01 47 000
L	5054—Capital Outlay on Roads and Bridges	••	594,87,54,000	13,93,000	595,01,47,000
	Total	• •	642,98,16,000	17,61,000	643,15,77,000
	REVENUE ACCOUNT				
	C—Economic Services				
	(c) Special Areas Programmes				
26	2551—Hill Areas		154,14,83,000		154,14,83,000

1	2			3		
Demand Number/	Services and purposes.		Sums not exceeding			
Serial Number.			Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
			Rs.	Rs.	Rs.	
	REVENUE ACCOUNT					
	A—General Services					
	(a) Organs of State					
Γ	2015—Elections		67,83,91,000		67,83,91,000	
	(d) Administrative Services					
	2055—Police		25,00,000	7,00,000	32,00,000	
27	2059—Public Works	٠.	34,24,000		34,24,000	
	2070—Other Administrative Services		2,50,53,000		2,50,53,000	
	C—Economic Services					
	(c) Special Areas Programmes		2.02.000		2.02.000	
<u> </u>	2575—Other Special Areas Programmes	• •	2,92,000	••	2,92,000	
	Total	• •	70,96,60,000	7,00,000	71,03,60,000	
	REVENUE ACCOUNT					
	A—General Services					
	(c) Interest Payment and Servicing of Debt					
Γ	2049—Interest Payments			6,00,000	6,00,000	
	B—Capital Account of Social Services					
28	(c) Water Supply, Sanitation, Housing and					
	Urban Development	;				
L	4216—Capital Outlay on Housing		• •	51,21,000	51,21,000	
	Total			57,21,000	57,21,000	
	REVENUE ACCOUNT					
	C—Economic Services					
	(f) Industry and Minerals					
29	2852—Industries		1,28,82,000		1,28,82,000	
	REVENUE ACCOUNT	:				
	B-Social Services					
	(a) Education, Sports, Art and Culture					
	2205—Art and Culture		1,93,96,000		1,93,96,000	
30	6220—Loans for Information and Publicity		5,00,000	٠٠	5,00,000	
	Total		1,98,96,000		1,98,96,000	

1	2			3	
Demand			Sı	ums not exceedir	ıg
Number/ Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
			Rs.	Rs.	Rs.
	REVENUE ACCOUNT				
	B—Social Services				
	(h) Others				
31	2251—Secretariat—Social Services		20,00,000		20,00,000
	REVENUE ACCOUNT		:		
	C—Economic Services				
	(d) Irrigation and Flood Control				
	2711—Flood Control			27,38,,000	27,38,000
	C—Capital Account of Economic Services				
32	(d) Capital Account of Irrigation and Flood Cor	trol			
	4701—Capital Outlay on Major and Medium Irrigation.	٠.	••	21,32,000	21,32,000
	4711—Capital Outlay on Flood Control Projects			38,000	38,000
	Total			49,08,000	49,08,000
	REVENUE ACCOUNT				
	A—General Services				
	(d) Administrative Services				
33	2056—Jails			5,00,000	5,00,000
	REVENUE ACCOUNT				
	B—Social Services				
	(g) Social Welfare and Nutrition				
35	2235—Social Security and Welfare		15,41,74,000		15,41,74,000
	REVENUE ACCOUNT				
	Capital Expenditure Outside the Revenue Account				
	A-Capital Account of General Services			;	
36	4059—Capital Outlay on Public Works		12,40,50,000		12,40,50,000

1	2			3		
Demand			Sums not exceeding			
Number/ Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
·			Rs.	Rs.	Rs.	
	REVENUE ACCOUNT					
	A—General Services					
	(d) Administrative Services					
37	2052—Secretariat—General Services	• •	1,12,39,000		1,12,39,000	
	REVENUE ACCOUNT					
	B-Social Services					
į	(g) Social Welfare and Nutrition					
38	2235—Social Security and Welfare		47,36,08,000		47,36,08,000	
					1	
39	REVENUE ACCOUNT 6217—Loans for Urban Development		33,17,90,000		22 17 00 000	
39	0217—Loans for Orban Development	• •	33,17,90,000		33,17,90,000	
	REVENUE ACCOUNT					
	B-Social Services					
	(c) Water Supply, Sanitation, Housing and Urban Development					
Π	2216—Housing		60,00,00,000		60,00,00,000	
	(g) Social Welfare and Nutrition					
	2235—Social Security and Welfare		890,47,43,000		890,47,43,000	
	C—Economic Services		:			
40	(b) Rural Development					
	2505—Rural Employment		217,69,69,000		217,69,69,000	
	C—Capital Account of Economic Services				,,,	
	(g) Capital Account of Transport					
	5054—Capital Outlay on Roads and Bridges		50,00,00,000		50,00,00,000	
	Total		1218,17,12,000	•••	1218,17,12,000	
	REVENUE A CCOUNT			· · · · · · · · · · · · · · · · · · ·		
j	C—Economic Services					
	(e) Energy					
[2801—Power		80,66,60,000		80,66,60,000	
43	C—Capital Account of Economic Services					
43	(e) Capital Account of Energy					
[]	4801—Capital Outlay on Power Projects	• •	15906,40,000	• •	15906,40,000	
	Total		239,73,00,000		239,73,00,000	

1	2			3	
Demand Number/			St	ıms not exceedir	ıg
Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
			Rs.	Rs.	Rs.
	REVENUE ACCOUNT				
	(f) Capital Account of Industry and Minerals				
44	4857—Capital Outlay on Chemical and Pharmace Industries.	utical 	1,50,00,000	• •	1,50,00,000
	REVENUE ACCOUNT				
	A—General Services				
	(c) Interest Payment and Servicing of Debt				
	2049—Interest Payments			21,48,000	21,48,000
	B-Social Services				
45	(c) Water Supply, Sanitation, Housing and Urban Development				
	2215—Water Supply and Sanitation		169,46,84,000	61,94,000	170,08,78,000
	(g) Social Welfare and Nutrition				
L	2250—Other Social Services		3,06,44,000		3,06,44,000
	Total		172,53,28,000	83,42,000	173,36,70,000
	REVENUE ACCOUNT				
	A—General Services				
	(c) Interest Payment and Servicing of Debt				
47	2049Interest Payments			40,00,000	40,00,000
47	6003—Internal Debt of the State Government			7,00,00,000	7,00,00,000
	Total			7,40,00,000	7,40,00,000
	REVENUE ACCOUNT				
	C—Economic Services				
	(j) General Economic Services				
52	3452—Tourism		2,76,02,000		2,76,02,000
	REVENUE ACCOUNT				
	(g) Transport				
	3055—Road Transport		239,26,82,000	• •	239,26,82,000
53	C—Capital Account of Economic Services		The state of the s		
	(g) Capital Account of Transport		15 00 00 000		15.00.00.000
L	5053—Capital Outlay on Civil Aviation	• •	15,00,00,000		15,00,00,000
	Total	٠.	254,26,82,000		254,26,82,000

1	2			3	
Demand			Sı	ıms not exceedin	ıg
Number/ Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
			Rs.	Rs.	Rs.
	REVENUE ACCOUNT				
	B—Social Services				
	(c) Water Supply, Sanitation, Housing and Urb Development	an			
Γ	2217—Urban Development		406,82,65,000		406,82,65,000
	DGrants-in-aid and Contributions				
54	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		1,43,56,000	••	1,43,56,000
	B—Capital Account of Social Services				
	(c) Water Supply, Sanitation, Housing and Urban Development				
L	4217—Capital Outlay on Urban Development		10,00,00,000		10,00,00,000
	Total		418,26,21,000		418,26,21,000
	REVENUE ACCOUNT				
	B—Social Services				
	(g) Social Welfare and Nutrition				
Г	2235—Social Security and Welfare		194,44,87,000		194,44,87,000
56	(h) Others	• •	194,44,67,000	• •	174,44,67,000
30	2251—Secretariat—Social Services		28,12,000		28,12,000
	Total		194,72,99,000		194,72,99,000
	REVENUE ACCOUNT				
	A—General Services				
	(d) Administrative Services				i
58	2052—Secretariat—General Services		6,89,000		6,89,000

1	2		<u> </u>	3	, , , , , , , , , , , , , , , , , , ,
Demand Number/			S	ums not exceedir	ıg
Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
			Rs.	Rs.	Rs.
	REVENUE ACCOUNT				
Γ	2052—Secretariat—General Services		9,97,000		9,97,000
59	B—Social Services				
39	(a) Education, Sports, Art and Culture				
L	2204—Sports and Youth Services		1,47,42,000		1,47,42,000
	Total		1,57,39,000		1,57,39,000
	REVENUE ACCOUNT				
	C—Capital Account of Economic Services				
	(c) Capital Account of Special Areas Programn	1e			
62	4575—Capital Outlay on Other Special Areas Programme.	••	42,42,66,000		42,42,66,000
	REVENUE ACCOUNT				
	B—Social Services			· •	
	(g) Social Welfare and Nutrition	İ			
64	2235—Social Security and Welfare		27,01,77,000		27,01,77,000
	Grand Total		7584,67,20,000	11767,44,07,000	19352,11,27,000

By order of the Governor,

MALAY MARUT BANERJEE, Secy. to the Govt. of West Bengal, Law Department.